

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA

UNSTARRED QUESTION NO -1416

ANSWERED ON – 11/02/2026

LAND RIGHTS FOR DNTs

1416. SHRI SANDOSH KUMAR P

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has any scheme or policy to award land rights and ownership titles to De-notified, Nomadic and Semi-Nomadic Tribes (DNTs) who have been occupying the same land for 15-20 years without formal ownership rights;
- (b) the number of such landless DNT families identified in the last three years; and
- (c) the State-wise progress on issuing land ownership documents to them?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) to (c) There is no such scheme or policy of the Ministry.
